NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 34(ND)16 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE COMPANY: M/s Leena Mehta V/s. M/s. Gangotri Constructions Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

ORDER

None appears. Notice shall be issued to the Learned counsel for the parties seeking their presence before this Tribunal on the next date of hearing.

List on 14.09.2016 for arguments.

(R.Varadharajan)

Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)

Sd1-